

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 27th of October, 2023

NO.HC.XI-09/2022/10644/RC: The Hon'ble Gauhati High Court has been pleased to declare **07-11-2023 (Tuesday)** as a holiday in respect of the Aizawl Permanent Bench of Gauhati High Court on account of elections to the Mizoram Legislative Assembly. Further, **25-11-2023 (4th Saturday)** has been declared as a Court working day in lieu of **07-11-2023**.

By order,

Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.XI-09/2022/10645-57/RC Dated, Guwahati, the 27-10-2023

Copy to:

1. The Registrar General/ Registrar (Vigilance) /Registrar (Admn.) / Registrar (Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Aizawl Bench, Mineco for information & necessary actions.
4. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
8. The Court Manager, Gauhati High Court, Guwahati.
- ✓9. The Project Manager, Gauhati High Court, Guwahati, for uploading the Notification in the Gauhati High Court website.
10. The Administrative Officer (Judl.), (_____), Gauhati High Court, Guwahati.
11. The Court Officer (I/II), Gauhati High Court, Guwahati.
12. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati.
13. The High Court Notice Board.

Sd/- S. Dhar
27-10-2023
REGISTRAR (JUDICIAL)